

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 994
TO BE ANSWERED ON 29TH APRIL, 2016
PLASTIC/SYNTHETIC RICE**

994. SHRI DEVAJIBHAI G. FATEPARA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken note of presence of imported plastic/ synthetic rice in the country during the last three years;
- (b) if so, the details thereof, State/UTwise and the action taken against the erring Food Safety and Standards Authority of India (FSSAI) officials for clearing such adulterated food consignments; and
- (c) the corrective steps taken by the Government to prevent the import of adulterated food items?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a): The Food Safety and Standards Authority of India (FSSAI) has informed that on the basis of International Food Safety Authorities Network (INFOSAN) alert received on 21st May, 2015, the matter was taken up by the FSSAI with various State Governments. As per data available in the Food Import Clearance System (FICS), no import of plastic/synthetic rice has been noticed during last three years. The State Governments have also informed that no incidence of imported plastic rice has been reported in their respective states.

(b) & (c): Do not arise.

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